

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

All Principal District and Session Judges.

No: 10886-910/AC

Dated: 01-06-2016

Sub:- Details of Capital and Revenue Expenditure Incurred by State Government/UT Administration on High Court and Subordinate Courts and Amount of Court Fee/Fine collected in the year 2015-2016.

Sir,

Kindly provide the consolidated data of your District (as per the prescribed format) regarding the details of Capital and Revenue expenditure incurred by State Government/UT Administration on High Court and Subordinate Courts and amount of Court Fee/Fine collected in the year 2015-2016.

Details of Capital and Revenue Expenditure Incurred By State Government/UT Administration On High Court and Subordinate Courts and Amount of Court Fee/Fine collected in the year 2015-2016.

Name of the State/UT: _____

(Rupees in Crore)

Year	Capital Expenditure incurred on Administration of Justice	Revenue Expenditure incurred on Administration of Justice	Total Expenditure Incurred on Administration of Justice (Capital+Revenue)	Amount of Court Fee/fine collected
2015-16				

Note: Expenditure incurred should include grants/funds received from Central Government under various Schemes and Programmes, if any.

The matter may be treated as most important